

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

OP NO. 7 OF 2019
IA NO. 1464 & 1475 OF 2019

Dated: 18th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Axis Wind Farms (Penna) Private Limited & Ors. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma
Mr. Nishant Sharma for R-2 & 3

ORDER

Rejoinder, in any, shall be filed on or before 25.09.2019 after duly serving copy on the other side.

Interim order, if any, shall continue till the next date of hearing.

List the matter on **25.09.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Pr/pk